

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF VISA RESOURCES INDIA LIMITED**

| RELEVANT PARTICULARS |                                                                                                                                       |                                                                                                                                                                                                                |
|----------------------|---------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of corporate debtor                                                                                                              | <b>Visa Resources India Limited</b>                                                                                                                                                                            |
| 2.                   | Date of incorporation of corporate debtor                                                                                             | 9 <sup>th</sup> August 2006                                                                                                                                                                                    |
| 3.                   | Authority under which corporate debtor is incorporated / registered                                                                   | Registrar of Company, Kolkata                                                                                                                                                                                  |
| 4.                   | Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                     | U52110WB2006PLC111091                                                                                                                                                                                          |
| 5.                   | Address of the registered office and principal office (if any) of corporate debtor                                                    | <b>Registered office:</b> 5B, Express Tower, 42A, Shakespeare Sarani, Kolkata-700017 &<br><b>Principal office :</b> VISA House, 8/10, Alipore Road, Old Kolkata-700071                                         |
| 6.                   | Insolvency commencement date in respect of corporate debtor                                                                           | 29 <sup>th</sup> April 2022                                                                                                                                                                                    |
| 7.                   | Estimated date of closure of insolvency resolution process                                                                            | 26 <sup>th</sup> October 2022                                                                                                                                                                                  |
| 8.                   | Name and registration number of the insolvency professional acting as interim resolution professional                                 | <b>Mr. Kapilendra Swain</b><br>IBBI/IPA-001/IP-P00983/2017-18/11624                                                                                                                                            |
| 9.                   | Address and e-mail of the interim resolution professional, as registered with the Board                                               | 303-Lata Enclave, Jail Road, Laxmisagar, Bhubaneswar, Khordha, Odisha, 751006<br>caksain@gmail.com                                                                                                             |
| 10.                  | Address and e-mail to be used for correspondence with the interim resolution professional                                             | <b>K Swain &amp; Co, Chartered Accountants</b><br>Plot No. 1037, Shanti Nagar, Jharpada, Po- Budheswari, Near Ganesh Mandap Chowk, Bhubaneswar, Odisha-751006<br>cirp.visaresources@gmail.com                  |
| 11.                  | Last date for submission of claims                                                                                                    | 13/05/2022                                                                                                                                                                                                     |
| 12.                  | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Not Applicable                                                                                                                                                                                                 |
| 13.                  | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable                                                                                                                                                                                                 |
| 14.                  | (a) Relevant Forms and<br><br>(b) Details of authorized representative available at:                                                  | <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a><br><a href="https://www.ibbi.gov.in/legal-framework/updated">https://www.ibbi.gov.in/legal-framework/updated</a><br><br>NA |



Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Visa Resources India Limited** on **29<sup>th</sup> April 2022** (order received on 01/05/2022).

The creditors of **Visa Resources India Limited**, are hereby called upon to submit their claims with proof on or before **13<sup>th</sup> May 2022** at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

**Submission of false or misleading proofs of claim shall attract penalties.**

**Date : 02/05/2022**

**Place: Bhubaneswar**



**Sd/-**

**Mr. Kapileendra Swain**

**IBBI/PA-001/IP-P00983/2017-18/11624**